

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1036
ANSWERED ON:09.03.2005
ALLEGED CORRUPTION IN PROCURING MEDICINES
Kurup Adv. Suresh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government is aware of the alleged rampant corruption in procuring medicines for CGHS beneficiaries and the problem faced by the beneficiaries ; and

(b) if so, the steps taken to improve the smooth supply of medicines to CGHS beneficiaries specially to pensioners?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)&(b): Some complaints have been received in this regard.

Adequate quantity of medicines is available in CGHS dispensaries. However, any drug prescribed by the specialists and not available in the dispensary is made available to the beneficiary from the Authorised local Chemist on the basis of individual prescription. In the case of CGHS dispensaries which do not have any authorised local chemist attached to them, the CGHS beneficiaries (including pensioner beneficiaries) are permitted to purchase the medicines from the open market for which reimbursement is made by the Government.